GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.3787 TO BE ANSWERED ON 18.12.2024

RAILWAY OVER-BRIDGES/UNDER-PASSES AND MANNED/UNMANNED RAILWAY CROSSINGS IN MAHARASHTRA

3787. DR. KIRSAN NAMDEO:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of under construction/pending railway over bridges/under-passes and manned/unmanned railway crossings in Maharashtra;
- (b) whether the work on these projects is being carried out as per the schedule;
- (c) if not, the reasons for delay, project-wise;
- (d) the number of sanctioned over-bridges/under-passes in Maharashtra and the current status thereof; and
- (e) the time by which the said work is likely to be completed?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): All Unmanned level crossings (UMLCs) on running lines of Broad Gauge (BG) network of Indian Railway including in Maharashtra have been eliminated by 31.01.2019. As on 01.04.2024, there are total 650 Nos. of Manned Level Crossings (MLCs) on BG network in the State of Maharashtra.

Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are taken up on the

basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

Nos. of ROBs/RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-24 is as under:

Period	ROBs/RUBs constructed
2004-14	4,148 Nos.
2014-24	11,945 Nos. (about three times)

During 2014-24, total 929 Nos. ROBs/RUBs have been constructed in Maharashtra.

As on 01.04.2024, 4,200 Nos. ROBs/RUBs are sanctioned at the cost of ₹ 92,692 Crore on Indian Railways. This includes 324 Nos. of ROBs/RUBs at the cost of ₹ 5,315 Crore in the state of Maharashtra which are at various stages of planning and execution.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.
